M.P. NO: 1272/04. IN O.A. NO: 515/2003.

(1) <u>8.6.2004.</u>

Resp: Shri S.P. Singh. Heard Shri S.P. Singh

List before D.B. on 15.7.2004. Till then time for implementation granted.

(S.P. Arya) M(A)

15.7.2004.

Appl: None.

Resp: Shri S. P. Singh.

Heard Shri S.P. Singh. It is stated by the counsel for the applicant of M.P. NO. 1272/04, the orders have already been complied will and therefore, no extension of time is required to comply the order. M.P. stands disposed of as infructuous.

(M.L. Sanhi)

M(J)

(S.P. Arya) M(A)

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